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FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S A P STEEL RE ROLLING MILL LIMITED

S.No	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/s A P Steel Re Rolling Mill Limited
2.	Date of incorporation of corporate debtor	31/07/1992
3.	Authority under which corporate debtor is incorporated/registered	ROC - Emakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27105KL1992PLC006651
5.	Address of the registered office and principal office (if any) of corporate debtor	Reg. Office-As per MCA Records -VIII/635, Phase-1, New Industrial Development Area, Menonpara Road, Kanjikode, Palakkad, Kerala, India, Pin - 678621
6.	Date of closure of Insolvency Resolution Process	27.11.2024
7.	Liquidation commencement date of corporate debtor	27.11.2024 (Order received on 05.12.2024)
8.	Name and registration number of the insolvency professional acting as liquidator	C A Jasin Jose IBBI/IPA-001/IP-P00695/2017-2018/11225
9.	Address and e-mail of the liquidator, as registered with the Board	CA Jasin Jose PonmattamMadaserry Mookkannoor P.O, Angamaly, Emakulam, 683577 Email Id: jasinjoseponmattam@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	CA Jasin Jose 5D,Skyline Riverscape Thottumugham,Aluva-683105 Email: apsirr2024@gmail.com
11.	Last date for submission of claims	04/01/2025

Notice is hereby given that the National Company Law Tribunal, Kochi bench has ordered the commencement of liquidation of the M/s AP Steel Re Rolling Mill Limited on 27.11.2024. The stake holders of M/s A P Steel Re Rolling Mill Limited are hereby called up on to submit their claims with proof on or before 04.01.2025, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Note: Submission of false or misleading proof of claims shall attract penalties.

Relevant Forms for Submission of claims are available at <https://ibbi.gov.in/home/downloads>

Name and signature of liquidator: CA Jasin Jose FCA, IP, RV



Date and place: 10/12/2024, Aluva

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